

ITEM NO.30

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 17431/2017

B. PHER (DEAD) BY LRS

Appellant(s)

VERSUS

GANPAT (DEAD) BY LRS & ANR.

Respondent(s)

(I.A. No.129294/2017-DELETING THE NAME OF DECEASED RESPONDENT NO.2)

Date : 05-02-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBERS]

For Appellant(s) Mr. Shakil Ahmed Syed, AOR (N.P.)

For Respondent(s)

The Court made the following
O R D E R

None appears.

Adjourned by two weeks.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR